CORRIGENDUM TO PUBLIC ANNOUNCEMENT
For the attention of the Shareholders of

SCANA COLOR (INDIA) LIMITED

(formerly known as LAXMANKUMAR BIRLA TRADING LIMITED)

(Regd. Office: 125, T.V. Industrial Estate, Opp. Hind Cycles, Pandurang Budhakar Marg, Worli, Mumbai 400 025) Tel.: 022-32934546; Fax:022-28609040

This is a corrigendum to the Public Announcement (PA) dated January 23, 2007 and corrigendum to PA published on February 02, 2007 being issued by the Manager to the Offer, Aryaman Financial Services Limited for and on behalf of Mr. Rajesh G. Mehta and Mrs. Bhavna R. Mehta ("Acquirers") to the Shareholders of SCANA COLOR (INDIA) LIMITED ("Target Company"), pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities and Exchange Board of India (SAST) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The words used but not defined in this corrigendum have same meaning as defined in the original PA.

The following changes/additions/modifications have been made in the original PA and subsequent corrigendum; Kindly note that:

i. Under "1. The Offer"

(iii) The Offer price is Rs. 7.30 (Seven rupees and thirty paise) including the interest of 30 paise @ 10% per annum over the previous offer price of Rs. 7.00 (Rupees Seven) for the delayed period from March 09, 2007 to August 10, 2007.

ii. Under "2. Information about the Acquirers"

A. The Net worth of Mr. Rajesh G. Mehta as on March 15, 2007 is Rs. 13,82,274/-

B. The Net worth of Mrs. Bhavna R. Mehta as on March 15, 2007 is Rs. 68,88,523/-

The Networth of both the Acquirers certified vide certificates dated March 21, 2007 by Mr. Arvind Darji (Membership No. 41748) of M/s. Arvind Darji Associates, Chartered Accountants having their office at 402 – A, Chandan Chambers, 4th Floor, 138, Modi Street, Mumbai – 400 001. Telephone No.: 6633 1574 / 6654 1574.

No company has been promoted by the Acquirers till date.

iii. Under "4. Compliance with Chapter II of the SEBI (SAST) Regulations"

The Target Company has complied with the applicable provisions of Chapter II of SEBI (SAST) Regulations, 1997. However, there were delays in the case of 6(2) and 6(4) for the year 1997 by 3688 days each. In the case of 8(3) for the years 1998, 1999, 2000, 2001, 2002, 2003, 2004, 2005, 2006 and 2007 the delays were by 3343, 2978, 2612, 2247, 1882, 1517, 1151, 786, 421 and 56 days respectively. There is no delay in compliance with Regulation 7(3) by the Target Company for the year 2005 and 2006.

The promoters of SCIL complied with 6(1) and 6(3) with delay by 3629 days each. In compliance with 8(2) for the year 1998, 1999, 2000, 2001, 2002, 2003 and 2004 the delays were by 3263, 2898, 2532, 2167, 1802, 1437 and 1071 days respectively. There is no delay in compliance with Regulation 8(2) by the promoters for the financial years 2005 and 2006. The promoters have not complied with the Regulation 7(1) & 7(2) for the year 2005 and 2006. SEBI may initiate action for the non-compliances with the said Regulations.

The major shareholders (apart from the promoters) who have 5% or more shareholding in SCIL are Mr. Rajesh G. Mehta and Mr. Rajeev Kumar Jain and both have complied with the applicable Regulations. The only delay is by Mr. Rajeev Kumar Jain in compliance with 7(1), which was for one day.

iv. Under "5. Reason for the Acquisition and Offer and Future Plan about the Target Company"

The Acquirers intend to expand the activity base of the Target Company in order to enter into the new area of business. The Acquirers would change the Object clause of the Company to start activities of manufacturing, trading, commission agency and import & export of Iron & Steel products, subject to necessary approvals. Further, the Acquirers would infuse capital for expanding their operations. Also, the Acquirers are planning to establish a manufacturing unit of Iron & Steel in the state of Maharashtra in future.

v. Under "8. Financial Arrangement"

The Acquirers have provided Bank Guarantees in favour of the Merchant Banker for Rs. 56.00 Lacs (Rupees Fifty-Six Lacs Only) in the denominations of Rs. 7.00 Lacs dated 18th January 2007, Rs. 4.00 Lacs dated 29th January 2007 and Rs. 20.00 Lacs dated 22nd May 2007 from The Jammu and Kashmir Bank Limited, Branch: Mohammad Ali Road, 55, Noor Mahal CHS, Mumbai – 400 003 and another Bank Guarantee of Rs. 25.00 Lacs dated 22nd May 2007 from Oriental Bank of Commerce, Branch: Regional Office (Mumbai South), 141, Maker Tower, F-Wing, Cuffe Parade, Mumbai – 400 005 towards ESCROW A/C i.e. more than 100% of the total consideration payable.

vi. No statutory approval is required to implement the Offer. However, the Offer would be subject to all statutory approvals that may become applicable at a later date.

vii. There is no competitive bid in this Offer.

viii. The Offer is not made to the Parties to the Agreements.

ix. The revised Schedule of Activities with date and day are as follows:

ACTIVITY	Original	Revised
Public Announcement	23.01.2007 (Tuesday)	23.01.2007 (Tuesday)
Specified Date	13.02.2007 (Tuesday)	13.02.2007 (Tuesday)
Last date for a Competitive Bid	12.02.2007 (Monday)	12.02.2007 (Monday)
Date by which Letter of Offer to be posted to the shareholders	26.02.2007 (Monday)	04.08.2007 (Saturday)
Date of Opening of the Offer	09.03.2007 (Friday)	10.08.2007 (Friday)
Last date for revising the Offer Price / Number of Shares	16.03.2007 (Friday)	17.08.2007 (Friday)
Last date for withdrawal of acceptance by the shareholders	22.03.2007 (Thursday)	24.08.2007 (Friday)
Date of Closure of the Offer	28.03.2007 (Wednesday)	29.08.2007 (Wednesday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	12.04.2007 (Thursday)	13.09.2007 (Thursday)

x. The Acquirers do not have any director on the Board of SCIL and the existing directors are not related to the Acquirers in any manner whatsoever.

xi. The Acquirers accept joint and several responsibility for the information contained in this corrigendum.

This Announcement would also be available on the SEBI Website: www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

Aryaman Financial Services Limited
62 (6th Floor), Wing – B; Mittal Tower, Nariman Point, Mumbai - 400 021
Tel. No. (022) 2282 6464 / 2284 5716; Fax. No. (022) 2283 1564
Website: www.afsl.co.in; Email: info@afsl.co.in / aryaman_limited@rediffmail.com
Contact Person: Mr. Amit Kumar / Mr. Deepak Biyani

Place : Mumbai, Date: July 27, 2007